- (d) whether there is a demand for additional post from the said office;
- (e) the number and category of post demanded;
- (f) whether there are any vacancies in any of the sanctioned post; and
- (g) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): (a) Yes, Sir.

- (b) It is one of the four Commissionerates under Pune Zone of Central Excise and Customs Department responsible for levy and collection of customs, central excise and service tax in its jurisdiction.
- (c) As on 1.1.2009, a total of 452 officers and employees are working in Central Excise and Customs Commissionerate, Goa.
- (d) Yes, Sir. A proposal for reorganization of the Pune Zone (including Goa Commissionerate) of Customs and Central Excise Department, by creation of new divisions and ranges has been sent by the Chief Commissioner of Central Excise and Customs, Pune.
- (e) In the above proposal, 749 additional posts in various categories have been demanded for Goa Commissionerate.
  - (f) Yes, Sir.
- (g) The number of current vacancies reported by Commissioner of Central Excise and Customs, Goa are:

Group 'A'	_	6
Group 'B' (Gazetted)	_	16
Group 'B' (Non-Gazetted)	_	67
Group 'C'	_	48
Group 'D'	_	_

## Fake currency

## 3381. PROF. ALKA BALRAM KSHATRIYA: SHRIMATI SHOBHANA BHARTIA:

Will the Minister of FINANCE be pleased to refer to the answer to Starred Question 153 given in the Rajya Sabha on 14th July, 2009 and state:

- (a) whether the circulation of fake currency in the country has shattered our economy; and
- (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): (a) No, Sir.

(b) Does not arise.